

ITEM NO.301+302+303+304 Court 1 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).906/2021

DELHI BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.100308/2021-APPROPRIATE ORDERS/DIRECTIONS)
With

WP(C)No.910/2021(X)

(FOR ADMISSION and IA No.100451/2021-GRANT OF INTERIM RELIEF and IA
No.100452/2021-EXEMPTION FROM FILING AFFIDAVIT)

SLP(C)No.10911/2021(XIV)

IA No.99099/2021 - Clarification/direction

WP(C)No.775/2021(PIL-W)

WP(C)No.856/2021(PIL-W)

Date : 06-09-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s)
In WP(C)906/2021

Mr. Vikas Singh, Sr.Adv.
Mr. Shyamal Kumar, AOR
Mr. Neeraj Shekhar, Adv.
Mr. Anil Kumar Tomar, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Kapish Seth, Adv.
Mr. Mritunjay Singh, Adv.
Mr. Meenesh Dubey, Adv.
Mr. Satvik Mishra, Adv.
Ms. Priyanka Khosla, Adv.

In WP(C)No.910/21

Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Abhishek Jebaraj, Adv.
Ms. Nupur Raut, Adv.
Mr. Omar Hoda, Adv.
Mr. Aman Sharma, Adv.
Ms. Aishwarya Mohapatra, Adv.
Mr. Imroz Alam, Adv.

In SLP(C)10911/21

Mr. Nidesh Gupta, Sr.Adv.
Mr. Siddharth Gupta, Adv.
Mr. Mrigank Prabhakar, Adv.

Ms. Sakshi Banga, Adv.

In WP(C)775/21

Mr. Mahabir Singh, Sr.Adv.
Mr. Sunil Dalal, Sr.Adv.
Mr. Amit Sahni, Adv.
Ms. Preeti Singh, Adv.
Mr. Sunklan Porwal, Adv.
Ms. Saumya Dwivedi, Adv.
Mr. Shubham Kaushik, Adv.
Ms. Sonali Tiwary, Adv.
Ms. Indira Goswami, Adv.

In WP(C)856/21

Mr. Jaideep Gupta, Sr.Adv.
Mr. P.S. Sudheer, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Kanu Agrawal, Adv.
Mr. Saurabh Mishra, Adv.
Ms. Vanshja Shukla, Adv.
Ms. Priyanka Das, Adv.
Mr. Ankur Talwar, Adv.
Mr. Rajat Nair, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. B.V. Balram Das, AOR
Mr. M.K. Maroria, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Arvind Kumar Sharma, Adv.

IN WP(C)No.856/21

Mr. Dhaval Mehrotra, Adv.
Mr. Sudhanshu Sikka, Adv.
For M/S. K Ashar & Co., AOR

UPON hearing the counsel the Court made the following

O R D E R

The Court is convened through video conferencing.

Heard Mr. Vikas Singh, learned Senior Counsel appearing on behalf of the petitioner in W.P. (C) No.906 of 2021, Dr. Abhishek Manu Singhvi, learned Sr. Counsel appearing on behalf of the petitioner in W.P. (C) No.910 of 2021 as well as Mr. Tushar Mehta, learned Solicitor General appearing on behalf of the respondents.

Certain concerns raised by this Bench regarding appointments to various Tribunals. Mr. Tushar Mehta sought time to get clear instructions from the respondents about the same. In

view of the request made by the learned Solicitor General, we are not inclined to pass any specific direction at this time.

List all these matter on 13.09.2021.

Issue notice in W.P. (C) No.906 of 2021.

Application for exemption from filing affidavit is allowed in W.P. (C) No.910 of 2021. Issue notice in W.P. (C) No.910 of 2021.

Counter Affidavits to be filed in all the matters, i.e. W.P. (C) No.906 of 2021, W.P. (C) No.910 of 2021, SLP (C) No.10911 of 2021, W.P. (C) No. 775 of 2021 and W.P. (C) No.856 of 2021, in the meantime.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER